

**Annexure – 8**

**Name of the corporate debtor: M/s Hanung Toys & Textile Pvt.Ltd.;**

**Date of commencement of CIRP: 28.03.2019, then stayed, revived on Mar-23**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Noida Special Economic Zone	13.01.2023	76,71,504	31,82,323	Lease Rent( Operating lease)			No	0	5,23,903		39,65,278		Rs. 39.65 lakh during CIRP
			76,71,504	31,82,323						5,23,903	-	39,65,278		

**Ashok Kumar Gupta**

**Resolution Professional of Hanung Toys & Textiles Ltd. -under CIRP**

**IBBI/IPA-003/IP-N00010/2016-2017/10072**

**LD-46, Pitampura, Dehi-34**